

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2448  
ANSWERED ON:17.03.2008  
CLOSURE OF TELECOM FACTORIES  
Singh Shri Rakesh

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Pollution Control Board has given instructions to close down some Telecom factories especially Reechai in Jabalpur;
- (b) if so, the details thereof;
- (c) whether any action has been taken for the arrangement of dangerous waste management in the said factory; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) & (b) No, Sir. There is no instruction from Pollution Control Board to close down any of the Telecom Factories. However, Madhya Pradesh Pollution Control Board had earlier served a Notice to Telecom Factory Richhai, Jabalpur vide letter No. 1733/HOPCB/HSMD/GWL/2007 dated 17.9.2007 asking for closure of the factory. On submission of an affidavit by Telecom Factory Richhai, stating a time bound action plan for management of stored and generated hazardous waste, Madhya Pradesh Pollution Control Board allowed the factory to run vide their letter No. 2169/HOPCB/HSMD/JBP-08(2)/2007 dated 29.10.2007.

(c) Yes, Sir.

(d) Following action has been taken for the arrangement of dangerous waste management;

i) Construction of Secured Land Fill i.e. Dumping Pit for disposal of hazardous waste is completed and made operational for the last 3 months. The solid waste is being kept in the Secured Land Fill.

(ii) There is Neutralization Plant in operation. The hazardous waste coming out of the factory is being neutralized.